

## OFFICE OF THE PRINCIPAL DISTRICT &amp; SESSIONS JUDGE (S-W),

## DWARKA COURTS : NEW DELHI

ORDER

In partial modification of office order No.24383-24507/Committees/PD & S.J Sect./DWK/2022 dated 21.09.2022 in respect of constitution of committees of this office, the following committees of District Courts, Dwarka are hereby re-constituted as under, with immediate effect :-

| Sl. No. | COMMITTEE  | NAME OF THE JUDICIAL OFFICERS/OFFICRS/OFFICIALS                   | DESIGNATED AS                     |
|---------|--|---|-----------------------------------|
| 1       | Committee to consider matters relating to welfare of Judicial Officers   | Sh. Pankaj Gupta, District Judge (Commercial Court)-01            | Chairperson                       |
|         |  | Sh. Mahinder Virat, ADJ-05  | Member                            |
|         |  | Sh. Vinod Kumar Meena, ASJ (Electricity)                          | Member                            |
|         |  | Sh. Shashank Nandan Bhat, MM (NI Act)-08                          | Member                            |
|         |  | Sh. Nidhish Kumar Meena, MM (NI Act) Digital Court-03             | Member                            |
|         |  | Sh. Apoorv Bhardwaj, MM (NI Act)-08                               | Member                            |
|         |  | Ms. Deepika Goyal Shokeen, MM (Mahila Court)-01                   | Member                            |
| 2       | Committee to take stock of the situation on a day to day basis and to take appropriate remedial steps for Covid-19 | Sh. Ram Lal Meena, ASJ-05   | Chairperson                       |
|         |  | Ms. Manu Goel Kharb, ASJ (FTSC) POCSC)-02                         | Member                            |
|         |  | Administrative Civil Judge, Dwarka                                | Member                            |
|         |  | Ms. Dhya Arora, MM (NI Act)-01                                    | Member                            |
|         |  | Sh. Harshai Negi, MM (NI Act)-05                                  | Member                            |
|         |  | Ms. Jyoti Nain, MM (NI Act)-10                                    | Member                            |
|         |  | Sh. Raj Kumar Malik, Junior Jud. Assistant                        | Member                            |
| 3       | Creche Monitoring Committee  | Ms. Paridhi Sharma, ACJ-CCJ-ARC                                   | Chairperson (Ex Officio)          |
|         |  | Sh. Paras Dalal, MM-01  | Member                            |
|         |  | Ms. Bharli Garg, MM-09  | Member                            |
|         |  | Ms. Priya Janghu, MM (MCD)  | Member<br>(Parent Representative) |
|         |  | Ms. Santosh Sharma, Sr. PA/Branch Incharge, Stationery/R&I Branch | Member<br>(Parent Representative) |

Note:-

- 1) If the Chairperson of the Committee is not available for any reason, the next senior most member of the Committee shall act as Officiating Chairperson till further orders.
- 2) Each Committee shall meet atleast once a month. Concerned Branch Incharge would take instructions in this regard from the Chairperson of the concerned committee.
- 3) All correspondence with the Hon'ble High Court of Delhi shall be done through the undersigned only.



(MANOJ JAIN)

Principal District & Sessions Judge(S-W)  
Dwarka Courts, New Delhi.

No. 1110-1140/Committees/PD & SJ Sect./DWK/2023

Dated : 12-01-2023

**Copy forwarded for information to:-**

1. The Registrar General, High Court of Delhi, New Delhi. *(Through E-Mail)*
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi. *(Through E-Mail)*
3. The Principal Judge, Family Courts (HQ), Dwarka, New Delhi. *(Through E-Mail)*
4. Ld. Judicial Officers/Officials concerned.
5. The Sr. Account Officer, Dwarka Courts, New Delhi.
6. The Branch Incharge, General & Judicial Branch, Dwarka Courts, New Delhi.
7. The Principal District & Sessions Judge's Secretariat, Dwarka Courts, New Delhi.
8. The Office of CMM, Dwarka Courts, New Delhi.
9. The Care Taking Branch, Dwarka Courts, New Delhi.
10. The Website Committee, Tis Hazari Courts, Delhi *(with request to upload this order on the official website)*
11. The Computer Branch, Dwarka Courts *(for uploading this order on the official website of Dwarka Courts).*
12. The In-charge R & I Branch *(for uploading on Layers)*

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Principal District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi